CP NO. 146(ND)/2012 RT No.27/2016

M/s Aar Kay Chemicals & Ors.

... Petitioners

Versus.

M/s A.P.Refinery Pvt. Ltd. & Ors.

...Respondents

Present:

Mr. Anand Chhiber, Senior Advocate with Mr. Rajansh Thukral, Mr. Aniruddha Choudhury, Advocates and Mr. Gaurav Mehta, Practising Company Secretary

for petitioners.

Mr. J.S. Puri, Advocate with Mr. Ashish Bansal and Mr. Sunish Bindlish, Advocates for respondents.

Arguments inconclusive. Adjourned to 30.11.2016, the date

already fixed for arguments.

(Justice R.P. Nagrath) Member (Judicial)

Deapa Krishan)

(Deepa Krishan)

Member(Technical)

November 25, 2016